

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

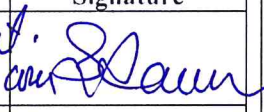
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PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

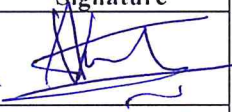
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 187&188/2018 in CP No. 50/2015
NAME OF THE COMPANY	Divya Retreat Ltd
NAME OF THE PETITIONER(S)	Surekha Reddy & (46) Others
NAME OF THE RESPONDENT(S)	Divya Retreat Ltd & (06) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR. S.V. RAMA KRISHNA	Adv	suraswathi@gmail.com 9848403691	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. ANEESH FOR V. Haresh Kumar (for R-3 to R-5)	Advocate	9849663726. haresh.v@tatvalegal.com	

ORDER

Learned counsel Dr.S.V.Rama Krishna present for the petitioner.


Learned counsel Mr.V.Aneesh for V.Haresh Kumar present for R3 to R5.

Respondent sought permission to file rejoinder.

Rejoinder is received in IA 187/2018.

Counter filed in IA 188/2018.

List the matter on 13.08.2018


MEMBER JUDICIAL